

Annexure-9

Name of the corporate debtor: **HIGHLAND AUTOMOBILES PRIVATE LIMITED** ; Date of commencement of CIRP: 15.02.2024 List of creditors as on: 29.02.2024

In accordance with Section 25(2) (e) , IBC ,2016

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl.No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitte d	Amount of claim under verificati on	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
-	-	-	-	-	-	-	-	-	-	-	-	-	-

